

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1601
ANSWERED ON:30.11.2011
TEACHER TRAINING COLLEGES
Bajwa Shri Partap Singh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether any instances of unaffiliated private elementary teacher training colleges in the country including Punjab being given legal status, bypassing State Council of Education, Research and Training (SCERT) and National Council for Teacher Education (NCTE) have come to the notice of the Government;
- (b) if so, the details thereof;
- (c) whether any inquiry has been conducted to ascertain the facts;
- (d) if so, the outcome thereof and the action taken against the guilty;
- (e) whether there is any move to cancel the affiliation granted to these illegal colleges; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) to (f): The Government had in June 2011 received a representation regarding admission to Elementary Teacher Training (ETT) course by institutions in Punjab which did not have recognition from the National Council for Teacher Education (NCTE). The NCTE and the State Council for Educational Research and Training (SCERT), Punjab have informed that all the institutions, other than one institution whose recognition was withdrawn in June, 2009, have been granted recognition by the NCTE at various points in time for running the ETT course with an annual intake of 50 seats each. The institution in question in respect of which recognition was withdrawn was allowed to admit students by the Hon'ble Punjab and Haryana High Court.